

## HIGH COURT OF BOMBAY AT GOA, PORVORIM

Information in connection with Criminal Cases involving Member of Parliament /Member of Legislative Assembly (Mps/MLAs).  
**for the month of March, 2026**

Ref: Writ Petition (Civil) No. 699 of 2016 (Supreme Court) (Ashwini Kumar Upadhyay Vs Union of India & Ors.)

| <b>Sr. No.</b> | <b>Name of the Member of Parliament/ Member of Legislative Assembly (MPs/ MLAs)</b>  | <b>Case No.</b>       | <b>Case Status</b>               |
|----------------|--|-----------------------|----------------------------------|
| 1              | <b>DIGAMBAR VASANT KAMAT</b><br>Vs<br>DIRECTORATE OF ENFORCMENT, GOVT. OF INDIA, THR. RAJESH NAIR AND ANR  | CRIR/22/2024          | For Final Disposal on 06.04.2026 |
| 2              | <b>CHURCHIL ALEMAO</b><br>Vs<br>DIRECTORATE OF ENFORCMENT, GOVT. OF INDIA, THR. RAJESH NAIR, ASST.DIRECTOR AND ANR.,<br><b>DIGAMBAR VASANT KAMAT (Respondent No.2)</b> | CRIR-F- No. 625/ 2021 | For Final Disposal on 13.03.2026 |

Sd/-

( Sudhir S. Shirgaonkar )  
**Registrar (Judicial)**

**High Court of Bombay at Goa**

Date: 02.04.2026  
Prepared by: S.O. (J)